


**In the court of the Principal Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
the following cases are posted on  
09-07-2021**

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.45pm
<b>Arguments</b>  1. LAC 3/2012 2. O.S. 1617/2013 3. R.A. 21/2019 4. R.A. 64/2019  <b>Evidence</b>  5. Ex 47/2012 6. O.S. 1399/2013 7. O.S. 1610/2014 8. O.S. 688/2015 9. O.S. 1990/2015  <b>To hear</b>  10. O.S. 1520/2011 11. O.S. 212/2014 12. O.S. 328/2013 13. O.S. 1226/2012 14. O.S. 1056/2021 15. O.S. 651/2012	<b>To hear</b>  1. O.S. 592/2013 2. O.S. 1026/2015 3. O.S. 1141/2015 4. O.S. 1271/2017 5. Misc 26/2018 6. O.S. 948/2018 7. O.S. 1724/2108 8. O.S. 1734/2018 9. O.S. 38/2020 10. O.S. 1139/2020 11. Ex 45/2019

Note: Other Cases will be adjourned in the CIS

  
Prl. Senior Civil Judge,  
Bangalore Rural District,  
Bangalore

Cause list dated 09.07.2021 of I Addl. Senior Civil Judge Court as per new S.O.P  
dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		Hearing
1.	OS. 930/2005	1.	OS. 1835/2015
2.	FDP. 20/2005	2.	OS. 584/2018
3.	OS. 865/2007	3.	Misc. 55/2015
4.	OS. 1476/2007	4.	OS. 1571/2018
5.	OS. 173/2008	5.	Ex. 16/2019
6.	OS. 807/2013	6.	OS. 466/2019
7.	OS. 816/2013	7.	OS. 1467/2019
8.	OS. 1000/2013	8.	OS. 787/2020
9.	OS. 1782/2013	9.	OS. 1309/2020
10.	OS. 1738/2014	10.	OS. 351/2021
11.	Ex. 63/2014	11.	OS. 896/2021
12.	OS. 542/2015	12.	OS. 532/2021
13.	OS. 610/2015		Arguments
14.	OS. 1224/2015	13.	OS. 1059/2004
	Evidence	14.	OS. 1517/2004
15.	OS. 559/2007	15.	OS. 894/2005
			Orders
		16.	OS. 1064/2021
		17.	OS. 1058/2021

Sd/-  
C/c I Addl. Senior Civil Judge,

**Cause list dated 09.07.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.**

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Hearing
1.	OS. 1320/2013	1.	OS. 293/2018
2.	MA. 86/2017	2.	Ex. 46/2018
3.	MA. 87/2017	3.	Ex. 49/2018
4.	MA. 88/2017	4.	FDP. 30/2018
5.	MA. 89/2017	5.	Misc. 151/2018
6.	MA. 90/2017	6.	OS. 1801/2019
7.	MA. 91/2017	7.	MC. 70/2020
8.	MA. 92/2017	8.	OS. 850/2020
9.	MA. 93/2017	9.	P.Misc. 3/2020s
10.	OS. 1585/2017		Orders
	Evidence	10.	MC. 33/2021
11.	OS. 108/2010	11.	OS. 1066/2021
12.	OS. 326/2010		
13.	OS. 46/2011		
14.	OS. 693/2011		
15.	OS. 787/2013		

Sd/-  
II Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

In the Court of  
III Addl. SENIOR CIVIL JUDGE  
Bengaluru Rural District.,  
Bengaluru.  
Cause List Dated **09.07.2021**  
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><b><u>EVIDENCE</u></b></p> <p>1) OS. 217/2020 2) MC. 348/2020</p> <p><b><u>HEARING</u></b></p> <p>3) OS. 891/2005 4) OS. 1270/2005 5) OS. 161/2006 6) OS. 682/2011 7) OS. 1074/2011 8) OS. 1126/2011 9) RA. 94/2012 10) OS. 1595/2015 11) OS. 1060/2021</p> <p><b><u>ARGUMENTS</u></b></p> <p>12) OS. 396/2012 13) RA. 52/2014 14) OS. 777/2017</p>	


III Addl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 25.06.2021 issued by the Hon'ble High Court of Karnataka.

Bengaluru Rural District, Bengaluru,  
The following cases are posted to **09.07.2021**  
V.C link for IVASCJ, BRD,

**(<https://meet.jit.si/4ascjrural>)**

<p style="text-align: center;"><b>Evidence</b> <u>Morning Session 11 am to 2 pm</u></p>
<p style="text-align: center;">1. O.S. 770/2012 2. O.S. 680/2013 3. O.S. 346/2014 4. O.S. 698/2014 5. O.S. 1614/2017 6. O.S. 28/2019</p>
<p style="text-align: center;"><b>Morning Session</b> 11 am to 2 pm</p>
<p style="text-align: center;"><u>Argument</u></p> <p style="text-align: center;">1. O.S. 1401/2009 2. O.S. 1429/2011 3. O.S. 1473/2013 4. Rev. 4/2009 5. R.A.148/2012</p>
<p style="text-align: center;"><b>Morning Session</b> 11 am to 2 pm</p>
<p style="text-align: center;"><u>Hearing</u></p> <p style="text-align: center;">1. O.S.321/2013 2. O.S.1063/2013 1. O.S.1463/2017 2. O.S.1068/2021</p>

IV ASCJ  08.07.2021  
Bengaluru Rural District, Bengaluru

**In the court of V Addl. Senior Civil Judge, Bengaluru Rural District,  
Bengaluru.**

**Cause List dated 09-07-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<p style="text-align: center;"><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. OS. 2013/2005</li><li>2. OS. 1698/2007</li><li>3. OS. 2244/2007</li><li>4. OS. 2425/2007</li><li>5. OS. 347/2008</li></ol> <p style="text-align: center;"><b><u>EVIDENCE</u></b></p> <ol style="list-style-type: none"><li>6. OS. 1531/2005</li><li>7. OS. 1342/2006</li><li>8. OS. 1637/2007</li><li>9. OS. 1106/2009</li><li>10. OS. 296/2011</li><li>11. OS. 1101/2013</li><li>12. OS. 460/2015</li><li>13. OS. 703/2015</li><li>14. OS. 845/2015</li><li>15. OS. 1419/2015</li></ol>	<p style="text-align: center;"><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. OS. 407/2008</li><li>2. OS. 709/2008</li><li>3. OS. 1172/2008</li><li>4. OS. 647/2009</li><li>5. OS. 1461/2011</li><li>6. MC. 206/2020</li></ol> <p style="text-align: center;"><b><u>EVIDENCE</u></b></p> <ol style="list-style-type: none"><li>7. OS. 1425/2015</li><li>8. FDP. 43/2015</li><li>9. OS. 1508/2015</li><li>10. OS. 1515/2015</li><li>11. OS. 1516/2015</li><li>12. OS. 1540/2015</li><li>13. OS. 1551/2015</li><li>14. OS. 94/2016</li><li>15. OS. 462/2016</li></ol>

Sd/-  
V Addl. Sr. Civil Judge,  
Bengaluru (R) Dist., Bengaluru.



**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,  
Bengaluru.**

**Cause List dated 08-07-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<p><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. OS.12/2012</li><li>2. OS. 154/2012</li><li>3. OS. 423/2012</li><li>4. OS. 494/2014</li><li>5. OS. 1401/2014</li><li>6. OS. 836/2015</li><li>7. OS. 1520/2015</li><li>8. OS. 1672/2016</li><li>9. OS. 569/2020</li></ol>	<p><b><u>SUMMONS</u></b></p> <ol style="list-style-type: none"><li>1. OS. OS. 199/2014</li><li>2. OS. 330/2014</li><li>3. OS. 655/2014</li><li>4. OS. 682/2014</li><li>5. OS. 872/2014</li><li>6. RA. 67/2014</li><li>7. OS. 1343/2014</li><li>8. OS. 1439/2014</li><li>9. OS. 727/2015</li><li>10. OS. 1228/2015</li></ol>
<p><b><u>EVIDENCE</u></b></p> <ol style="list-style-type: none"><li>10. OS. 1783/2006</li><li>11. OS. 1403/2009</li><li>12. OS. 538/2012</li><li>13. OS. 1041/2012</li><li>14. OS. 382/2014</li><li>15. OS. 418/2014</li></ol>	<p><b><u>ORDERS</u></b></p> <ol style="list-style-type: none"><li>11. Misc. 82/2020</li><li>12. OS. 1057/2021</li><li>13. OS. 1070/2021</li></ol>
	<p><b><u>ISSUES</u></b></p> <ol style="list-style-type: none"><li>14. OS. 1022/2015</li><li>15. OS. 271/2017</li></ol>

Sd/-  
VI Addl. Sr. Civil Judge,  
Bengaluru (R) Dist., Bengaluru.